

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE

Date: 15th July, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Appeal No.3 (T _{HC}) /2013 (PH)	M/s Munjal Showa Ltd. Vs Appellate Authority, Haryana State PCB & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Mr. Sapan Dhir, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 3
FOR ADMISSION			
2.	Appeal No. 68/2015 (M.A. No. 682/2015)	ALPS Industries Ltd. Vs. UEPPCB & Ors.	Ms. Antima A Bazaz, Adv. for Appellant
3.	M.A. No. 696/2015 & M.A. No. 697/2015 in Original Application No. 37/2015	S.P. Muthuraman Vs Union of India & Ors.	Mr. R. Mohan, Adv. for Applicant
AFTER NOTICE			
4.	M.A. No. 680/2015 in O.A. No. 123/2014	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Mr. Shiv Managal Sharma, Adv. for Applicant in Misc. Application
FOR COMPLETION OF PLEADINGS			
5.	Appeal No. 08/2015 (M.A No. 71/2015)	Himgiri Zee University Vs Union of India & Ors.	Mr. Mridul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 3 Mr. Mukesh Verma, Adv. for R – 4 & 5 Mr. Manish Kumar, Adv. for R - 6
FOR HEARING			
6.	Original Application No. 161/2014	Bharat Jhunjunwala Vs Union of India & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Dr. Abhishek Atrey, Adv. for R – 2 Mr. Arun Bhardwaj, Sr. Adv. along with Mr. Pawan Upadhayay, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R - 4
7.	Appeal No. 23/2015	Shyam Communication System Vs Haryana SPCB	Mr. Pinaki Misra, Sr. Adv. along with Mr. Abhishek Misra, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Respondent
8.	Original Application No. 67/2015 (M.A No. 207/2015 & M.A No. 208/2015)	Soumitro Chatterjee Vs State of Jharkhand	Mr. S. Pattyoshi, Sr. Adv. along with Mr. Pankaj Vivek, Adv. for Applicant Mr. Anurag Singh, Adv. for Respondent

9.	Original Application No. 228/2014 (M.A No. 768/2014 & M.A No. 139/2015)	Yogesh Nagar Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for R – 2 & 6 Mr. Pradeep Mishra, Adv. for R – 3 Mr. B.V. Niren, Adv. & Mr. A.K. Prasad, Adv. for R – 5 & 8 Mr. Ravinder Kumar, Adv. for R – 7 Mr. Abhimanyu Pratap Singh, Adv. for R-9
10.	Original Application No. 426/2014	Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb.	
11.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Brewaries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	Mr. Rahul Choudhary, Adv. for Applicant Mr. Ashok Bhasin, Sr. Adv. along with Mr. A.A. Aron, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
12.	Original Application No. 317/2013	NGT Bar Association Vs Municipal Corporation of Gurgaon & Ors.	Mr. Aagney Sail, Adv. for Applicant Ms. Anubha Agrawal, Adv. for R – 1 & 3 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 & 4
13.	Original Application No. 116/2014	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Poddar, Adv. for R – 1 Ms. Pragati Neekhra, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R - 8
14.	Original Application No. 170/2014 (M.A No. 371/2015 & M.A No. 372/2015)	Indian Council for Enviro-Legal Action (ICELA) Vs MoEF & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. A.K. Prasad, Adv. for R – 3 & 4 Mr. Parag Tripathi, Sr. Adv. along with Mr. Rajat Jariwal, Adv. for R – 5 Mr. Joy Dip Bhattacharya, Adv. for R – 6 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Vatsala Rai, Adv. for R – 7 & 9 Mr. Vijay Narian, Sr. Adv. along with Mr. K.V. Mohan, Adv. for R - 8
15.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R - 2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19
16.	Original Application No. 102/2014 (M.A No. 667/2014, M.A No. 686/2014, M.A No. 781/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 874/2014, M.A No. 895/2014,	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Ms. Sunieta Ojha, Adv. for R – 4, 12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65

<p>M.A No. 42/2015, M.A No. 287/2015, M.A No. 325/2015 & M.A. No. 694/2015)</p>		<p>Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R – 24, 43 & 105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R – 30, 50, 70, 92 & 112 Mr. Bikas Kar Gupta, Adv. for R – 31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R – 52, 94, 114 & 126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R – 90, 110 & 127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram</p>
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17.	Original Application No. 15/2014 (M.A No. 481/2015 & M.A No. 590/2015)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Ms. Preeti Dhar, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Ms. Alpana Poddar, Adv. for R – 7 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandra, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
18.	Original Application No. 267/2015 M.A. No. 681/2015	Shailesh Singh Vs. Chief Secretary U.P. & Ors.	Mr. Shailesh Singh in person
19.	Original Application No. 268/2015	Sanjay Arora Vs. Govt. of NCT Delhi & Ors.	Mr. Jitender Chaudhary, Adv. for Applicant
20.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	Katyayni Chaubey, Adv. for Applicant
21.	Original Application No. 278/2015	Harish Choudhary Vs. State of Himachal Pradesh & Ors.	Mr. Pratham Kant, Adv. for Applicant
22.	M.A. No. 695/2015 in O.A. No. 56/2013	Satish Kumar Vs. Union of India & Ors.	Mr. Bharat Arora, Adv. for Applicant
23.	Original Application No. 269/2015	Mohd. Yahya Vs. Mohd. Mohsin	Mr. Gulnaz Parveen, Adv. for Applicant
24.	Original Application No. 273/2015	Sravan Kumar K. Vs. Union of India & Ors.	Mr. D. Rajeshwer Rao, Adv. for Applicant
25.	Original Application No. 275/2015 (M.A. No. 691/2015)	Jagmohan Singh Vs. State of Haryana & Ors.	Mr. Pushpinder Singh, Adv. for Applicant
26.	Original Application No. 252/2015	M/s Sai Synthetics Vs. State of Uttar Pradesh & Ors.	Mr. S.P. Singh, Adv. for Applicant
AFTER NOTICE			
27.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav &Anr. Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
28.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant

29.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
30.	Original Application No.50/2015 (M.A.No.149/2015) & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant. Mr. Sajid Sultan, Adv. For the Applicant in M.A.No.244/2015. Mr. Vikas Malhotra, Adv. For R-1. Mr. Sanjay Dewan, Adv. For R-2 to 4. Mr. Rajiv Bansal with Mr. Mr. Dhruv Tamta, Advs. For R-5. Mr. Sajadsul Tan and Mr. Amritesh Mishra, Advs. For R-6.
31.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. For the Applicant.
FOR HEARING			
32.	Original Application No.65/2015 (M.A. No. 685/2015)	M/s Chandigarh Industrial Area Tenants Association (Regd.) Vs. Chandigarh Administration & Anr.	Mr. R. K. Goyal, Adv. For the Applicant Mr. Shubham Bhalla, Adv. For R-1 & 2
33.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015.	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant. Mr. Sanjay Dewan, Adv. For R-1 & 3. Mr. S.K Sharma, Adv. For R-5. Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7.
34.	Original Application No.13/2015 & M.A.No.32/2015 & M.A.No.591/2015.	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Sanjay Dewan and Mr. Narender Pal Singh, Advs. For R-1, 2, & 6. Ms. Puja Kalra, Adv. For R-5. Mr. Vikas Rana, SI, DP for R-6. Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Advs, for Gram Sabha.
35.	Original Application No. 164/2013.	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Biraja Mahapatra, Adv. for R-2. Mr. Balendu Shekhar, Adv. for R-3. Ms. Divya Pandey Adv. For R-3A. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5. Mr. Arun K. Sahrma, Adv. For R-10. Mr. Sanjay Gupta, Adv. For R-31. Mr. Hrani, Adv.Mr. Kapila, Adv., Mr. Shikarai, adv. Mr. A.k.singh Adv., Mr. SK Rabbi, Adv. For R-32 & 33. Mr. Pravin H. Parekh, Sr. Adv. & Mr. Ajay. K. Singh Adv. For R-32. Mr. Sanjeev Kr. Adv. For R-33. Mr. M.K. Sharma, Adv. For Delhi

			Cantonment Board. Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36. Mr. Makesh Kumar Sharma, Adv. For DDA.
36.	Original Application No. 121/2013.	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R – 5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura with Angli Dayal, Advs. for R – 7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India. Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Bulandshahar Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Advs. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre
37.	M.A. No. 684/2015 in O.A. No. 158/2013	Amit Kumar Vs. Union of India	Mr. Devashish Bharuka, Adv. for Applicant

Note : Original Application No. 196/2014, Krishan Kant Singh Vs. M/s. Hindustan Coca-Cola Beverages Pvt. Ltd. shall be taken up before Court No. 2 (date shall be notified later).